

The Minister of Mines and Oil (Shri K. D. Malaviya): As a result of drilling operation carried out by the Indian Bureau of Mines in Madhan-Kudhan section of Khetri copper belt of Jhunjhunu district reserves of the order of:

1. 0.8% Copper 28.4 million tons.
 2. 1.6% Copper 9.2 million tons.
 3. 2.5% Copper 2.6 million tons.
- have been tentatively estimated.

In addition reserves in Dariba area of Alwar district have been also tentatively estimated to be of the order of 500,000 tons of ore with an average grade of 2.5% copper content.

Gold Mines in Orissa

1637. Shri N. M. Deb: Will the Minister of Steel, Mines and Fuel be pleased to state whether any gold deposits have been recently discovered by geologists in Orissa?

The Minister of Mines and Oil (Shri K. D. Malaviya): Occurrences of gold have been recorded in the following parts of the Orissa State:

Dhenkenal, Dhenkanal Athmallik, Keonjhar, Puri, Sundergarh Bonai; Sundrgarh Gangpur, Mayurbhanj, Cuttack, Koraput and Sambalpur.

None of them has been considered to be of any economic significance.

Earnings from Tea and Jute

1638. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the revenue collected by the Government of India in Assam in 1959-60 from tea and jute;

(b) what percentage of foreign exchange earnings of the country is contributed by these two commodities from Assam during the same year; and

(c) what amount Government of India have given to the State of Assam during 1959-60 as Central grant and contribution for the development of these two commodities?

The Minister of Finance (Shri Morarji Desai): (a) Separate figures of Central revenue collected on tea and jute in Assam are not available. Figures are kept commodity-wise for the country as a whole.

(b) The balance of payment data is compiled for the country as a whole and do not contain figures of foreign exchange earnings by States.

(c) The information is being collected.

Post-Matric Scholarships to Backward Class Students in Bihar

1639. Shri S. C. Godsora: Will the Minister of Education be pleased to state:

(a) the total sum demanded and sanctioned to the Government of Bihar for award of Post-Matric scholarships to students belonging to Scheduled Castes and Scheduled Tribes and other backward classes during 1959-60;

(b) whether the sum sanctioned for scholarships has been fully utilised;

(c) the number of students benefited by this scheme in that State?

The Minister of Education (Dr. K. L. Shrivastava):

(a) The total amount demanded and the amount sanctioned to the Government of Bihar for award of Post-Matric scholarships to students belonging to Scheduled Castes, Scheduled Tribes and Other Backward Classes during 1959-60 is as follows:

	Amount demanded by the Government of Bihar	Amount sanctioned by the Government of India
	Rs.	Rs.
(i) Scheduled Castes	5,98,100	2,37,700
(ii) Scheduled Tribes	6,43,000	5,82,000
(iii) Other Backward Classes	9,88,900	8,45,000
TOTAL	22,30,000	16,64,700

- (b) Yes, Sir.
 (c) 8,775 students.

Houses for S.C. and S.T. in U.P.

1640. **Shri Sarju Pandey:** Will the Minister of Home Affairs be pleased to state:

(a) the number of houses built in Uttar Pradesh with the assistance of Central Government for Scheduled

Castes and Scheduled Tribes during the years 1958-59 and 1959-60; and

(b) the amount sanctioned by the Central Government for each year?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (b). There are no Scheduled Tribes in Uttar Pradesh and the information relating to Scheduled Castes is as follows:

Year	Amount Sanctioned		No. of Houses built	
	State Plan Schemes	Centrally Sponsored Programme	State Plan Schemes	Centrally Sponsored Programme
	(Rs. in lakhs.)			
1958-59	2.50	11.25	589	Not yet available
1959-60	2.50	8.50	740 Constructed & 351 Improved	72

Income-tax Arrears in U.P.

1641. **Shri Sarju Pandey:** Will the Minister of Finance be pleased to state the total amount of income-tax arrears as on the 1st January, 1960 in the U.P. region (circle-wise)?

The Minister of Finance (Shri Morarji Desai): The information is being collected and a statement giving the required information will be laid on the Table of the House as early as possible.

Water Facilities for S.C. in Himachal Pradesh

1642. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of wells that have been sanctioned under centrally sponsored schemes, during the years 1956-57 to 1959-60 for providing water

facilities to Scheduled Castes in Himachal Pradesh; and

(b) the amount of expenditure involved therein?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No wells have been sanctioned in Himachal Pradesh in the Second Five Year Plan from the funds provided for the welfare of Scheduled Castes under the Centrally Sponsored Schemes.

(b) Does not arise.

Copper Deposits in Rajasthan

1643. **Shri N. M. Deb:** Will the Minister of Steel, Mines and Fuel be pleased to state whether the quantity of copper deposits found in Rajasthan is sufficient to meet our country's needs?

The Minister of Mines and Oil (Shri K. D. Malaviya): The reserves of copper ore deposits proved so far in Rajasthan are only likely to meet in part country's requirements of copper.